

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 06.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15001/2017	N. Ramesh	B.L.K.
2	R.A.15049/2018	N. Srinivas Murthy	B.M.B.
3	M.A.15030/2020	A.G. Shivanna	
4	M.C. 15157/2020	R. Venkatesh	
5	M.C. 15158/2020	N.M. Manjunath	
6	M.C. 15159/2020	R. Maregowda	
7	M.C. 15033/2020	K.N.S.	T.S.
8	R.A.15025/2019	K.V.M.	V.S.
9	M.A.15078/2019	Parashivamurthy A.V.	M.M.
10	M.V.C. 112/2019	Muniraju	
AFTERNOON SESSION			
1	CrI.A.15007/2019	N.S.M.	
2	CrI.Misc.15093/2020	Amarendra	P.P.
3	CrI.Misc.15096/2020	H. Vazeer	P.P.
Judgment \ Orders			
4	M.A.15091/2019	R.T.N	
5	P & SC 15005/2019	R. Devegowda	
6	CrI.A.15013/2019	Ganesh G.G.	
7	Cr.R.P.15010/2019	S.N.T.	
8	CrI.Misc.15089/2020	A.R.S.R.	P.P.
9	CrI.Misc.15090/2020	B.R. Sunil kumar	P.P.
10	CrI.Misc.15091/2020	Shakeel Ahmed	P.P.

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 06-08-2020.

MORNING SESSION (HEARING)	
Case No.	Plaintiff/Defendants Name
1. O.S. 811/14	R.Anitha V/s Anjanappa
2. O.S. 353/18	Chandamma V/s Babu
3. O.S. 498/18	Rathnamma V/s Ashwathamma
4. O.S. 198/20	Shashikala V/s Krishnappa
5. O.S. 749/13	Akkayamma V/s Papanna
6. O.S. 714/14	Buddamma V/s Puttamma
7. O.S. 211/07	Sanjeevamma V/s D.C.Krishnappa
8. O.S. 687/13	Rajanna V/s Venkatanarasamma
9. O.S. 916/08	Mariswamy V/s H.Thoppaiah
10. Ex. 4/18	D.V.Manjunath V/s The SLAO
AFTERNOON SESSION (Hearing)	
Case No.	Plaintiff/Defendants Name
11. O.S. 446/20	Shanthamma V/s Muninarayanappa
12. O.S. 767/14	Kanchamma V/s Venkataramanappa
13. O.S. 1993/06	Mehar Taj V/s Fathimunnisa
14. O.S. 616/15	Parvathamma V/s Nagarajappa
New Suits Plaintiff/Defendants Name	
15. O.S. 501/20	G.Elangovan V/s Srikala
16. O.S. 503/20	Shylaja V/s Jayalakshamma
17. O.S. 505/20	Vishwanatha V/s N.Meenakshi
18. O.S. 507/20	R.Manjunath V/s Ramanjinappa
19. O.S. 509/20	Vinod.M V/s Rukminiamma
20. O.S. 511/20	V.Muniraju V/s Lakshamma

(PATIL HARISH RANGANAGOWDA)
I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI CAUSE LIST DATED 06-08-2020.**

MORNING SESSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>CRIMINAL</u>
1. O.S.452/2008	1. Cr.No.96/2020 (Vishwanathapura P.S.)
2. O.S.308/2015	
3. O.S.54/2018	
4. O.S.292/2020	<u>NEW SUITS</u>
5. O.S.290/2020	2. O.S.324/2020 (Ravichandra)
6. O.S.294/2020	3. O.S.326/2020 (Ravichandra)
7. O.S.160/2020	
8. O.S.512/2009	<u>ORDERS</u>
9. O.S.284/2020	4. Cr.No.141/19
10. O.S.306/2020	5. Cr.No.91/2020
	6. C.C.3462/2020
	7. C.C.3593/2020

Yogeshwari
5/8/2020
**Addl.Civil Judge and JMFC,
Devanahalli.**